SHRIMATI SUSHMITA DEV (West Bengal): Sir, she is a Member of Parliament. ...(Interruptions)...How can you call her a celebrity, Sir? ...(Interruptions)...She is a senior Member of Parliament. ...(Interruptions)...

MR. CHAIRMAN: Okay. And, has the senior Member of Parliament got a licence? ...(Interruptions)... Nothing is going on record. ...(Interruptions)... Has a senior Member of Parliament got a licence to run down the reputation of the Chair? ...(Interruptions)... To question the tone and tenor! ...(Interruptions)... Yes; I have to be in a reaction mode to take care of the situation. ...(Interruptions)... I have the highest respect. But, to make it a habit to say, my tone, my language and my temper.....(Interruptions)... I don't go by the script of others. ...(Interruptions)...

I have my own script. ...(Interruptions)... I am not operated by anyone else. ...(Interruptions)... Nothing will happen, Khargeji. ...(Interruptions)... Thinking has to be from within. ...(Interruptions)... Nothing will happen. ...(Interruptions)... No, Jayaji, take your seat. ...(Interruptions)... Jayaji, take your seat. ...(Interruptions)... It is misconduct. ...(Interruptions)... It is misconduct. ...(Interruptions)... I know you want to destabilise the entire nation. ...(Interruptions)... Yes, you are out to create chaos in the House. ...(Interruptions)... Nothing else is going on record. ...(Interruptions)... I shall not be a party to this House being converted, Mr. Kharge, as an epicentre of disturbance. ...(Interruptions)... You are determined to have your way at the cost of the Constitution. ...(Interruptions)... It is lack of decorum and disrespect to democracy; disrespect to the Constitution.

(At this stage, some hon. Members left the Chamber.)

They are walking away from their obligations. They are walking away from their duty. Hon. Members, they don't want to participate. They know only how to create chaos. I am surprised! The nation is a priority. The nation is always first.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, what a sad day! 9^{th} August, 1942 — call of Mahatma Gandhi 'Quit India', and this House paid tribute to the martyrs because we got freedom. They are quitting Parliament. They are quitting their duty. They are quitting the road to Constitution. They are showing their back, not to the Chair or to

the House, but to the Constitution and to the sense of their duty. How can we suffer! Leading lights of the ruling party, ultimate controllers of the Opposition - look at the difference! We are in the making of Bharat into a *Viksit Bharat*. The world is recognising us. Accolades are pouring in from all quarters — the World Bank and the IMF. The rise is incremental. People are witnessing the rise and the infrastructure growth. We are on a way to a development journey. These people want to impede. I use this platform with all sense of responsibility to state that India is a peaceful country; India is a stable country; India has the most functional and vibrant democracy; India has leadership continually in its third term. A history is in making after six decades. India has a leadership in Prime Minister that has global recognition. The nation is proud of it. And, some people, taking note of happenings in the neighbouring country, are engaging in inflammatory and condemnable narrative.

And, the ideology to which they subscribe is in silence. It has become a habit -- the Leader of the Opposition, with some of them -- that a segment will speak out against the nation; a segment will set afloat a narrative which tarnishes our institutions, demeans our democratic culture, weakens our progress. And they will expel the gentleman and take back! I make an appeal to all right-thinking people in the country, it is time for them not to observe silence. Such narratives have to be ambushed at the threshold. Can you see reason today? Last time, they walked out with one slogan — LoP, LoP! Today, for what have they walked out? One of the most experienced Members of this House, Ganshyam Tiwariji, who has four decades of experience, his only transgression was, he praised Mallikarjun Khargeji. The praise was in Sanskrit. Malikkarjun Khargeji was invited to my Chamber, along with Ghanshyam Tiwariji. Threadbare, the matter was discussed. It was understood. There was quietus. But as a design, as a strategy, as a well-planned orchestration to find an alibi to walk out from the House, they staged it. I want the leave of the House that if such misdemeanour takes place, even at the stage of the Leader of the Opposition, I will try to avoid to an extreme degree taking a recourse which, otherwise, is unavoidable. I have been avoiding it virtually every day. I do not want to make it routine. And, today, the top brass was here. What I saw was failure of commitment to nationalism, failure of belief in our country, disregard of our Constitution, and that is why I say, two good things have happened in the last decade. One, we started having Constitution Day because that Constitution was ravaged in the 1975 Emergency. Nowhere in the history of the world! Emergency was clamped because a Judge in Allahabad High Court, Shri J.M.L Sinha, had held the election of Shrimati Indira Nehru Gandhi, then Prime Minister, as void. That was the time we witnessed every misdeed of the Emergency, every wrongdoing of the

Emergency. During the Emergency, lakhs of people were put behind the bars; they were ill treated and tortured. Nine High Courts in the country upheld the right of the citizens to have recourse to law. The Supreme Court then and the ADM Jabalpur, reversed the ruling of the nine High Courts and held, 'During Emergency, there will be no fundamental rights, no right to access to justice system, and Emergency can last as long as the Government wants.' What a travesty! Emergency was clamped because a conscientious Judge had declared the election void. Emergency was wrongfully sanctified by another court. The present court has regretted the decision. The present Court has reversed the decision using very strong language.

And, that is why, 'Samvidhan Hatya Diwas' has a significance. It is very timely; 2025 will be the 50th Anniversary of that. I want every young man in the country to know the dangers of these activities. These are not ordinary disruptions, let me tell you. These are not ordinary disturbances. They are a mechanism to throttle debates, a mechanism to insult democratic values. And, I, therefore, appeal, through you, to everyone in the country, let the message go that what they have done is trivializing democracy and institutions, for just a petty gain, at the cost of the nation. That will not be countenanced. ...(Interruptions)... Yes, Leader of the House.

सभा के नेता (श्री जगत प्रकाश नड्डा)ः माननीय सभापति महोदय, मैं आपसे क्षमा चाहता हूं कि प्रश्नोत्तर था, इसलिए मैं लोक सभा में था। ...(व्यवधान)...

MR. CHAIRMAN: I must appreciate the gesture because I got a written communication of preoccupation of the Leader of the House in the House of the People. I got that communication.

श्री जगत प्रकाश नड्डा: महोदय, मैं इस कारण से यहाँ पर उपस्थित नहीं था, लेकिन मैंने यहाँ पर आने के बाद जो देखा और आपने जो कहा है, उस संबंध में यह कहता हूं कि आपने जो कहा है, आपकी उस बात के साथ सिर्फ सत्ताधारी दल ही नहीं, बल्कि पूरा देश खड़ा है। महोदय, जिस तरीके का व्यवहार उस तरफ से हुआ है, वह बहुत ही अशोभनीय है और बहुत ही गैर जिम्मेदाराना है। मुझे बहुत स्पष्ट दिख रहा कि वे राजनीतिक स्तर से धरातल पर इतना नीचे आ गए हैं कि पार्टी का विरोध करते-करते, व्यक्ति का विरोध करते-करते अब देश का विरोध करने लगे हैं। देश में वे विघटनकारी शक्तियाँ, जो देश को खंडित करना चाहती हैं, विभाजित करना चाहती हैं, तकलीफ में डालना चाहती हैं, उनके साथ जब प्रत्यक्ष और परोक्ष में हमें विपक्ष की आवाज़ दिखती है, तो मुझे यह संशय होता है कि वे जो राष्ट्रीय पार्टियाँ, प्रादेशिक पार्टियाँ हैं, क्या उनका एजेंडा देश को कमजोर करना बन गया है? आज जिस तरीके का व्यवहार हुआ, आपने जो टॉप ब्रास कहा है, वह इस बात को इंगित करता है कि सारी लीडरशिप इस बात से सहमत है कि किसी भी कारण से हाउस न चले और वे पार्टियाँ इसके लिए प्रेरित होती हैं।

सभापित महोदय, आज का जो व्यवहार है, उसके लिए मुझे लगता है कि उन्हें इसके लिए माफी मांगनी चाहिए और सदन की मर्यादा, सदन की गरिमा - जिसके बारे में वे यहाँ बैठकर बार-बार दुहाई देते रहे हैं, उसको अपने आचरण में लाना चाहिए, क्योंकि आचरण में लाने का वक्त आ गया है। मैं इतना ही कहूंगा कि जहाँ मैं इस घटना की निंदा करता हूं, वहीं उनके द्वारा माफी मांगने की बात भी कहता हूं।

श्री सभापतिः माननीय शिवराज सिंह चौहान जी, आप अपनी बात सदन में रखिए।

कृषि एवं किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान)ः माननीय सभापित महोदय, यह सदन केवल ईंट और गारों का भवन नहीं है, बल्कि लोकतंत्र का पवित्र मंदिर है। मैं छह बार लोक सभा का और छह बार विधान सभा का सदस्य रहा हूं। मैं बारह बार या तो विधान सभा में या लोक सभा में आया हूं, लेकिन मैंने अपने जीवन में प्रतिपक्ष का ऐसा अमर्यादित, अशोभनीय व्यवहार कभी नहीं देखा। मेरा मन आज व्यथित है और वेदना से भरा हुआ है। यह केवल आसंदी का अपमान नहीं है, बल्कि देश के लोकतांत्रिक मूल्यों का अपमान है, लोकतंत्र का अपमान है।

यह संविधान का अपमान है। आज यह सिद्ध हो गया है कि गैर-जिम्मेदार विपक्ष देश को अराजकता में झोंकने का प्रयास कर रहा है। माननीय सभापित महोदय, हम लोग उत्तर के लिए आते हैं, तो केवल प्रश्नकर्ता का जवाब नहीं देते हैं, हम वह जवाब जनता के लिए भी देते हैं। आज प्रश्नकाल में जो व्यवहार किया है, सचमुच उसका कोई दूसरा उदाहरण नहीं मिलता है। जैसा कि आदरणीय सदन के नेता ने कहा है, इसके लिए प्रतिपक्ष को माफी माँगनी चाहिए। उन्होंने सारे सदन को शर्मसार किया है, देश को शर्मसार किया है।

SHRI H.D. DEVEGOWDA (Karnataka): Sir, I am speaking here with my vast experience, seven terms as an MLA, five terms as a Lok Sabha Member and two terms as a Member of this House. You tried to solve the problem between Shri Ghanshyam Tiwari and the Leader of the Opposition. You called both the leaders to your Chamber and then tried to see that the matter is sorted out. I was watching that the Leader of the Opposition, Khargeji, was almost reconciled. But one or two Members tried to provoke him when your good-self made an appeal to conduct the Business as per the schedule and start the Business of Question Hour. I was closely watching it. This is a habit. Every day, it happens. Yesterday, I watched it. This is an exalted Chair. Everybody should accept the ruling or the appeal made by the hon. Chair which is an exalted Chair. This should not happen like this every day. The country is watching how the recognised Opposition is behaving; the country is watching that they are not going to succeed to destabilise Modi's Government of the third term. I will tell you, in this old age of 92, I am here and I am watching it every day. Your appeal has not given any result. One or two Members tried to provoke, and

they walked out. Let them go. I do not want to make any comment on them. Let them continue this habit. The country will watch it and the country will teach them a lesson like what happened in the Emergency when the Allahabad High Court gave the judgment. I was also one of the persons who suffered in those days who went to jail. This should stop. I appeal to both sides. Our leaders make so much appeal every day to the Opposition. But they are not yielding. What to do? Let them continue, but they cannot destabilise the Government for the third time that Modi*ji* is heading. He will rule the country for the full term till 2029. There is no doubt about that. Your appeal is heart-touching for us. You are a great man, sitting on this exalted Chair. If they have not heard you, what to do? We can leave it at that stage and the Business of the House can proceed. With these words, I conclude.

कौशल विकास और उद्यमशीलता मंत्रालय के राज्य मंत्री; तथा शिक्षा मंत्रालय में राज्य मंत्री (श्री जयंत चौधरी): सर, आपने यहाँ पर अपनी बात रखी है, तो यह बात आपकी नहीं है, बल्कि इस सदन की है। नेता सदन; माननीय मंत्री, शिवराज सिंह चौहान जी और हमारे देश के पूर्व प्रधान मंत्री, इस सदन के सीनियर मोस्ट सदस्य, देवेगौड़ा जी की बात में अपने आपको भी शामिल करता हूँ। सर, सीनियर मेम्बर ने आपको एक colleague describe किया। आप जिस पदभार को संभाल रहे हैं, उसकी अपनी एक मर्यादा है। We may be all colleagues here, and even friends outside this House, but it goes against the traditions of the House to refer to someone sitting in the Chair as a colleague. We must all abide by your decisions.

सर, आप खुला संवाद करते हैं। चेयर पर बैठकर आप सदस्यों को मौका देते हैं, अवसर देते हैं। आपने यहां जो बातें रखी हैं, खासतौर से इमरजेंसी, वह देश के लिए काला दौर था। सभी नौजवान और पूरे देश के लोग इस बात को देखें। इससे हमें सबक सीखना चाहिए। भारत सरकार ने पहल की है कि ये चीज इतिहास में दर्ज होनी चाहिए। हम रीविज़न नहीं कर सकते हैं। यह देश के इतिहास का हिस्सा है, लेकिन उस इतिहास को अगर हम नहीं जानेंगे, तो हम बार-बार ऐसी गलती दोहराने के लिए मजबूर होंगे। आपका जो भी फैसला या निर्णय होगा, मैं तो यह अपील करता हूं कि सख्ती होनी ही चाहिए। एक बार कोई गलती करता है, तो मानी जाती है। बार-बार संयोजित तरीके से सदन में खलल डालना, ताकि हम देश के एजेंडा को देश के सामने पेश न कर पाएं, इसके खिलाफ भी कार्रवाई होनी चाहिए।

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर): सभापित महोदय, मैंने 11 वर्षों में राज्य सभा में बहुत कुछ देखा है, लेकिन आज मुझे बहुत तकलीफ हुई है। आसन के लिए, सभापित जी के लिए, जिन्हें सभी राज्यों का विश्वास प्राप्त है, इस तरह की बात कहना लोकतंत्र के विरुद्ध है। इस संबंध में हम जनता से अपील करते हैं और आपसे निवेदन करना चाहते हैं कि जो आपातकाल लगाने वाले लोग हैं, जो लोकतंत्र के विरोधी लोग हैं, उन पर आप सख्त से सख्त कार्रवाई करें। जनता ने श्री नरेन्द्र मोदी जी को तीसरी बार शक्ति दी है और आशीर्वाद दिया है। उस शक्ति और आशीर्वाद को आप कुचलना चाहते हैं, यह लोकतंत्र में नहीं चलेगा। जो सजग

प्रहरी है, जो लोकतंत्र का सजग आदमी है, उस आदमी के साथ विरोधी दल के लोग इस तरह का व्यवहार करेंगे, यह लोकतंत्र के प्रति आघात है। हम अपनी तरफ से और अपने दल की तरफ से यह निवेदन करना चाहते हैं कि आपमें जो शक्ति है, उस शक्ति का इस्तेमाल कीजिए और लोकतंत्र को बचाइए। सदन की मर्यादा को रखते हुए आप सख्त से सख्त कार्रवाई करने की कोशिश कीजिए।

मैं भी 36 वर्षों से संसदीय जीवन में रहा हूं, लेकिन इस तरह का व्यवहार! बड़ी उम्मीद के साथ लोग यहां आते हैं कि नई दिल्ली में लोक सभा और राज्य सभा की जो मर्यादा है, उस मर्यादा को रखने का काम करेंगे और जनता की आवाज को मुखर होकर उठाने का काम करेंगे। इस आवाज को कुचलने की जो साजिश चल रही हैं, उस साजिश के विरुद्ध आपको कार्रवाई करनी चाहिए। जय हिंद! जय भारत!

SHRI G.K. VASAN (Tamil Nadu): Respected Chairman, Sir, this is my sixteenth year in this august House. I have seen four Chairmen in this House. A settled issue from the highest forum of the House was restarted today because you graciously gave a chance to the Opposition for their clarification. Unfortunately, instead of getting clarification on the subject, they decided to do politics on the subject and disturbed the House. I think, this was their plan for the day. That is number one.

Secondly, they started talking on the issue, and when you clarified the issue again and again, they were not ready to listen to you and your explanation. Instead, they were changing topics, Member to Member, to satisfy their leaders. Finally, their core subject has been diversified and they walked out for the reason which they did not stood up for. Crores and crores of people in the country are watching this august House. It is a very painful day, a very unfortunate situation, which the Opposition has given to the House and the nation.

सेशन देखने के लिए मिला। बिहार के हाउस में हम लोग 10-12 साल रहे। मैं खुद देखता था कि आप ऑपोज़िशन को मौका देने में ज्यादा accommodate करते रहते थे। यहाँ ज्यादा लोगों की आवाज बंद करवाते थे, उधर से आवाज आती थी। जितना हो सकता था, आपने accommodate करने की कोशिश की। आज मैंने देखा, मेरे लिए यह एक बड़ा surprise था, कांग्रेस की जो highest leader हैं, आप तो सबको बोलते हैं कि खड़े होकर बोलिए, बैठे-बैठे मत बोलिए, वे बैठे-बैठे वहाँ से instruction दे रही थीं। सारी चीज वहीं से instigate हुई है। उन्होंने बैठ कर सारे माहौल को instigate किया, उसके बाद कांग्रेस के सारे लोग वहाँ पर इकट्ठा हुए। वे आपकी तरफ बार-बार इशारा करके बैठे-बैठे कुछ बोल रही थीं। मैं तो यही कहूँगा कि जो हमारे हाउस के नेता हैं, आदरणीय जे.पी. नड्डा साहब और जितने सीनियर लोग हैं, उन्होंने अपनी भावना व्यक्त की है। ये जो बैठी हुई थीं, मैंने देखा कि सबसे पहले उपसभापित जी ने एक बार उनका नाम लिया, उन्होंने उसका protest किया। आपने इस चीज को clarify किया कि आप जो nomination में

कागज देते हैं, जो आता है, वही नाम लिया जाता है और उसको change करने का process है, आप नाम change कर सकते हैं। आज फिर वे बैठ कर वही objection कर रही थीं। अगले दिन वह अखबार में छपता है, न्यूज़ बनती है, हेडलाइन बनता है, मैं देखता हूँ कि digital channel पर चलता रहता है। इसलिए मुझे यह लगता है कि इन लोगों को नरेन्द्र मोदी जी का तीसरी बार आना पच ही नहीं रहा है कि यह चीज कैसे हो गई! सच्चाई यह है, और कोई वजह नहीं है। इसीलिए हम सब लोग चाहते हैं कि आपकी चेयर, आपका institution, -- जो जयंत जी कह रहे थे, colleague कैसे हो गए! -- इस चेयर का अपना सम्मान है। आप वहाँ से direction देते हैं, आप वहाँ से रुलिंग देते हैं।

इसलिए मैं अपनी तरफ से, अपनी पार्टी की तरफ से यही निवेदन करूँगा कि यह बार बार होता रहेगा। सर, आप थोड़ा soft मत होइए, आप थोड़ा डंडा चलाइए, नहीं तो हमेशा यह दिक्कत होती रहेगी। आपको एक बार देखना पड़ेगा। मैं देखता हूँ, आप बहुत accommodate करते हैं। Normally, ऐसा होता नहीं है। मैं देखता हूँ कि वे लोग मजाक भी करते रहते हैं, लेकिन आप तब भी, सब बात समझते हुए भी, उनकी बात को, उनकी भावना को accommodate करते हैं, उनको ज्यादा मौका देते हैं, लेकिन वे उस चीज को कहीं से appreciate नहीं करते हैं। मुझे यही लगता है कि हाउस के लीडर ने जो भावना व्यक्त की है, हम सब उस भावना के साथ हैं और कोई न कोई कड़ी कार्रवाई होनी चाहिए। उनको तो माफी माँगनी ही चाहिए। मैं फिर कह रहा हूँ कि आज यहाँ पर जो भी instigate हुआ है, जो उनकी सर्वोच्च नेता हैं, उन्होंने बैठ कर यह किया है।

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रामदास अठावले): चेयरमैन सर, आज का दिन हमारे लिए एक बहुत बड़ा काला दिन है। लोकतंत्र का इस तरह से मजाक उड़ाना, संसद का मजाक उड़ाना, सभापित का मजाक उड़ाना - आपने तो उनको बहुत बार टोका, लेकिन बहुत बार इन्होंने दे दिया आपको ही *। आप बहुत बार इनको बहुत बड़ा चांस देते रहे। आपकी जो चेयर है - चाहे अपोजिशन हो या सत्ताधारी हो, वह तो सबके लिए है। सत्ताधारी पार्टी के माध्यम से आप चुनकर आए हैं, यह बात सही है। अपोजिशन को भी अपनी बात रखने का अधिकार है, लेकिन उसके भी नियम होते हैं। ये नियमों की बात करने वाले, हमेशा नियम तोड़ते रहे हैं। आज उन्होंने बहुत ही गलत काम किया है। मैंने तो एक बार यह माँग की थी कि जो लोग रोज गड़बड़ करते हैं - दो-तीन बार गड़बड़ किया, तो ठीक है, लेकिन अगर चौथी बार गड़बड़ करें, तो उनको सस्पेंड करना ही चाहिए। अगर उनको यहाँ का काम नहीं करना है, बात नहीं करनी है, बात नहीं सुननी है, चेयरमैन का भी कुछ नहीं सुनना है, तो ऐसे लोगों को इधर रहने का क्या अधिकार है?

इन लोगों को ऐसा लग रहा है कि मोदी जी तीसरी बार प्रधान मंत्री बन गए हैं, तो लोगों ने उनको माना है, लोगों ने उनको मौका दिया है, लेकिन इनके मन में बहुत बड़ी जलन है। हमारा तो मोदी जी के साथ मिलन है, लेकिन उनको मोदी जी के बारे में जलन है। इसलिए ये लोग और कितनी भी कोशिश करें, अगली बार भी, 2029 में भी हमारी सरकार आएगी, 2034 में भी हमारी सरकार आएगी और 2039 में भी हमारी सरकार आएगी। क्यों नहीं सरकार आएगी? हम काम

^{*} Expunged as ordered by the Chair.

करते रहेंगे और आप भी वहाँ रहेंगे। जब तक आप रहेंगे, तब तक - आप तो तगड़े चेयरमैन हैं, सभापित हैं। आप हमारा भी सुनते हैं, उनका भी सुनते हैं, लेकिन हमसे ज्यादा उनका सुनते हैं। लेकिन उसके बावजूद भी उनके द्वारा आपका ऐसा अपमान करना ठीक नहीं है। इसलिए, मैं आज

की पार्टी है। बाबा साहेब ने संविधान बनाने में बहुत बड़ा योगदान दिया है, संसद को अपने अधिकार दिए हैं, अपोजिशन को अधिकार दिए हैं, सत्ता पक्ष को अधिकार दिए हैं, लेकिन इसका उल्लंघन करना ठीक नहीं है। इसलिए इनके ऊपर कार्रवाई होनी चाहिए। हर बार ये जो बाहर जाते हैं, तो मैं अपेक्षा करता हूँ कि ये हमेशा बाहर रहें और हम हमेशा अन्दर रहें। यही हमारी अपेक्षा है। इन्हीं शब्दों के साथ, यह जो कुछ भी हुआ है, यह ठीक नहीं है। इसका मैं निषेध करता हूँ, धिक्कार करता हूँ। धन्यवाद, चेयरमैन, सर।

MR. CHAIRMAN: Now, Shri K.R. Suresh Reddy.

SHRI K.R. SURESH REDDY (Telangana): Hon. Chairman, Sir, the incidents which took place in the House today are unfortunate. Agreeing to most of the views expressed by the senior hon. Members, when we come to the House, the first thing we do is we bend and do our *namaste* to the Chair. The idea behind that is this. It is not who sits in the Chair; it is, we thank the people of our respective areas for sending us here and for giving us an opportunity to present and debate on the grievances that they are going through. Especially for Members like us who represent the regional parties, the happenings over the last few days have really been very painful to us. You have expressed yourself in a very, very elaborate way. You have given us ample opportunities. But in spite of that, we have seen that there are some deadlocks. And with your kind permission, one suggestion is that if there are more meetings with all the floor leaders in your Chamber, probably, it could bring down the tension. And you have been doing it very graciously, Sir. In spite of the best of your efforts, we are not able to end these deadlocks. But having said this, the Chair is what gives us the authority, the power, to debate public issues. And when the Chair gets helpless, the House gets helpless, which is not good for any parliamentary democracy. As far as we are concerned, we would extend our full support to the Chair. We have the full confidence, Sir. Thank you.

MR. CHAIRMAN: Now, Shri Praful Patel.

SHRI PRAFUL PATEL (Maharashtra): Chairman, Sir, sorry, though I was not in the House, I was watching the proceedings on television, and, therefore, I immediately rushed in here because I also wanted to first express my deep concern and, I would

also say, a sense of sorrow for the way proceedings in the House are happening every day. Some new events are unfolding. I have been privileged to be a Member of both the Houses of Parliament for almost more than three decades.

I recall the days, my early days as a parliamentarian, when stalwarts from both the sides would be present in the House. Atal Bihari Vajpayee ji, Advani ji, Indrajit ji, Basu sahib, Somnath Chatterjee ji, Chandra Shekhar ji, Narasimha Rao ji, Arjun Singh ii, Sharad Pawar ii, and many others stalwarts were there. I recall the level of debate, the level of engagement and healthy respect for each other. That was visible in the House. Now we are seeing standards of parliamentary democracy falling every day. It is very painful. As some of my colleagues have said, we come to Parliament to represent the voice of the people. We come here to discuss issues which are very important for the well-being of our nation and for the future of our nation. We are seeing challenges of every kind in this country. We need to have a meaningful dialogue between the Ruling side and the Opposition side. I must say that I have seen both sides of the House. Having been on the Ruling side, the Treasury Benches, and on the Opposition Benches, I cannot understand why we cannot have it. We may have differences outside. I remember the 50th anniversary celebrations when all the parties, including the people who are sitting in this very House, all of us, actually took an oath and said that we will ensure that Parliament functions, parliamentary democracy thrives and it becomes robust in this country. These were the same people. Many of them took the pledge, including myself. I think all these are empty promises which we make, not just to ourselves but to the country as well. I would just...

MR. CHAIRMAN: One minute. Not just on the 50th, but on the 60th and the 70th also. I had the pain of going through each word of it yesterday. Everyone agreed to that. What about the conduct here? You do not have the benefit of seeing it from here. One Member has reacted to it. I saw every physical movement. It was as if they were in a battleground. It was a concerted movement. The physically charged movement was aimed at destroying an institution. A sacrilege was taking place before my own eyes. Only one hon. Member has spoken. Never spare any effort when you see before your own eyes how those who should be responsible are instigating irresponsibility. I go back to emergency days. We need to learn our lessons. If we don't do it well in time, this virus will destroy democracy. I know they are not targeting me. They find it indigestible that a Government is in place for a third time continually. Hon. Members, that is not emanating from me. It is emanating from the will of the people. And in democracy, if you do not honour the verdict of the people -- that

verdict has to be honoured primarily in this theatre -- would any child, any impressionable mind, any of their younger family members, approve of it? You cannot imagine it. Let me tell you, hon. Members, I screen everything. But when I reach home, I have a 360-degree view of it. I find what we have here. I must work more to get them for reconciliation. But beyond a limit, even Lord Krishna could not avoid it.

I am not Lord Krishna. I am not a shade of His. I need support of the House. What has to be done is not for this section or that section. What has to be done is for the future of our country. Can you imagine the input which I get every day as a structured manner and the activities? I would appeal to the hon. Members, let us informed. Things have started as a narrative. It is said, "Oh! Neighboring country; we are next!" Then comes wiser counsel. The gentleman says, "What I say is not in private but in public." And he unfortunately belongs to a lineage and to a distinguished noble profession. The other one, with experience of external affairs, does it. The challenge I know is not to me at all. In the entire mechanism, the challenge is to the elected Government that they want to start here. And I share it with anguish, anxiety, pain and concern. Virtually, I avoided fist fight in the House by adjournments. I avoided fist fight here. I am so surprised, and yesterday I had the occasion in the meeting of the leaders, one of the senior-most Members of this House -- I don't want to name -- for whom I have the highest regard and who always claim that his party never came to the Well, gave his signature that my action was unprecedented and unilateral. In my Chamber, he was present; I could not hold my tears. A man only next to Devegowdaji in this House! If Devegowdaji writes a single sentence that your action is unbecoming of Chairman, my entire life is at stake. I put a question to him before all the leaders present there: How could you give your signature here? I was only a phone call away. I don't want to become party and, therefore, I was digesting this. But enough is enough. They want to put the democracy in peril. They want to sacrilege this temple of democracy and they want to do it in a vengeful manner in the presence of the top leadership. When I looked for sanity, what did I find? Outrageous shredding of sanctity! I have seen much more than all of you have seen. And, therefore, this is an occasion. History will remember what everyone has spoken here. It is not just for the sake of it. Therefore, we had the very wise counsel from very senior-most people including former Prime Minister, Shri H.D. Devegowda. I need guidance from the Leader of the House that on an occasion like this, we need to take steps. If not taken, we will regret. Now, the Leader of the House.

श्री जगत प्रकाश नड्डाः माननीय सभापति महोदय, जैसा मैंने अपने पहले वक्तव्य में कहा, आज की जो घटना है, वह बहुत ही निंदनीय और चिंताजनक है तथा प्रजातंत्र के मूल्यों का एक तरीके से हनन है। मैं चाहूंगा कि यह सदन इस बारे में एक निंदा प्रस्ताव जरूर पारित करे।

1:00 P.M.

आज जो घटना घटी है और जिस तरह का विपक्ष का व्यवहार रहा है, वह बहुत ही असंसदीय, अमर्यादित और अनुशासनहीनता वाला व्यवहार रहा है। विपक्ष चर्चा की दृष्टि से मुद्दाविहीन हो गया है और मर्यादाविहीन व्यवहार करना, उनकी आदत सी हो गई है। प्रजातांत्रिक मूल्यों का हनन होना, यह सदन कभी बर्दाश्त नहीं करेगा। प्रजातंत्र के मूल्यों की रक्षा करना इस सदन का कर्तव्य है, इसलिए यह सदन आज की घटना की सर्वसम्मित से निंदा करता है और प्रस्तावित करता है के ऐसी घटनाओं की घोर निंदा की जाए और मैंने पहले भी कहा कि किसी पार्टी का विरोध करते करते देश का विरोध करना और देश की विघटनकारी शक्तियों का समर्थन करना अति निंदनीय है, इसलिए मैं सर्वसम्मित से आज की घटना के लिए निंदा प्रस्तावित करता हूं।

MR. CHAIRMAN: The House stands adjourned to meet at 2.00 P.M. today.

The House then adjourned for lunch at one minute past one of the clock.

The House reassembled after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Hon. Members, the House is adjourned till 2.30 p.m. today.

The House then adjourned at two of the clock.

The House reassembled at thirty minutes past two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Hon. Members, the House will meet again at 3.00 p.m., today. हम सब पुनः तीन बजे यहीं पर एकत्र होंगे।

The House then adjourned at thirty minutes past two of the clock.

The House reassembled at three of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Hon. Members, the House is adjourned to meet at 3.30 p.m., today.

The House then adjourned at three of the clock.

The House reassembled at thirty minutes past three of the clock, MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Hon. Members, after the lunch recess, the House was adjourned thrice, with the hope and expectation that the Opposition Members who walked out on an issue, that had been cordially resolved in my chamber in the presence of Leader of the Opposition, Mallikarjun Khargeji and hon. Member, Ghanshyam Tiwariji, would come back. Both the Members in my presence, in my Chamber, had the occasion with their experience of decades in Parliamentary theatres, parted company as friends. I, obviously, entertained the idea that the issue had been amicably brought to a quietus and no longer required further reflection. Nothing happened the following day or thereafter. After a gap, suddenly today, just before the Question Hour was to be taken up, the issue came to be raised by Shri Jairam Ramesh, without being so allowed. I then indicated if there be an issue still, I would have the matter further taken up in my Chamber. This led to a scenario to which the entire House has been a witness. And very senior members, including the former Prime Minister, Shri H. D. Devegowda, had the occasion to express feelings, anguish. I adjourned the House with this in mind, that this House functions optimally when all segments of the House are present. Every Member of the House has taken an oath under the Constitution and is ordained to serve the people at large. The three adjournments, unfortunately, did not evoke expected response. I would continue to work towards securing participation of the Members so that they get an opportunity, perform their constitutional duty, use their energy, expertise and exposure to serve people at large for welfare of *Bharat*, home to one sixth of humanity.

I appeal to the Members, who are not present here, by their walkout, on a decision taken and reflected in the House, to deeply introspect and deliberate within themselves, taking into consideration, the glorious tradition that the Upper House, the House of Elders, has had all throughout and the expectation the people have, for the imprint the Members of this House have to leave, for the development trajectory of the nation.

While the House was being adjourned, I had the occasion to see the reaction of the Members outside on various TV channels. I wish to inform the people, at large, that, out of respect for this institution, out of respect for the dignity of every Member

of this House, I have taken due care and caution to ensure that our behaviour, our conduct that is not becoming of a Member of Parliament does not get traction beyond the temple of democracy. And, therefore, the Sansad TV, which has with it, all that happens in this House, was being subjected by me to self-regulation. Finding that narratives are sought to be set afloat and something which cannot be sanctified, something which cannot be based on fact is spoken by Members who have some experience, I would be taking recourse to ensure people of the country come to know of the reality.

While I hold every Member in high regard and have no personal issue with anyone, I am deeply hurt at the intemperate language without any premise and going to media getting traction. And, I am sure, everyone in the country will focus on what will be made available. My Chamber, Chamber of Chairman of the Council of States, the House of Elders, the Upper House, has been labelled that something that happens there is 'closed door.' A disinformation, which I discussed with Mr. Tiwari, was only with him. If truth take wings, nation blossoms.

If it is untruth, something which is far distant from truth, destruction, then, it is bothersome. Our resolve is to ensure that the sacred precincts of Rajya Sabha be not allowed to be a ground for destabilising democracy. This has been expressed by all the Members and is welcome. I have, therefore, no doubt that my appeal to the Members, who are not present today, will persuade them to soul-search, engage in introspection, think about the duty to the nation, take into consideration their oath under the Constitution, and prepare for vigorous participation in a constructive manner in the forthcoming session. During off Session, I would continue working, trying to reach out to every Member, ignoring the deep hurt I have suffered, as call of duty is above any personal injury or feelings. I would urge each one of you also to please reach out the Members of this House whom you can so that we all, in this House, on certain issues, on issues of national importance, get bipartisan, rise above party interests, and send a message to the country and the world at large that this country, having the most vibrant functional democracy, a country that is mother of democracy, a country that is the oldest and the largest democracy will continue to be hope for the entire world. With these words of expectation, request, pleading, and urging, I will take up the essential agenda.

MESSAGE FROM LOK SABHA

MR. CHAIRMAN: Now, Message from Lok Sabha.